#### Engaging of analytics firms for fraud detection in PMJAY

1030. SHRI A. K. SELVARAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the National Health Authority has engaged five analytics firms to detect fraud in the Pradhan Mantri Jan Arogya Yojana (PMJAY), if so, the details thereof; and

(b) whether it is also a fact that the company which detects the most frauds over a six month period will get the job after a tendering process, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes. The details are available on the official website of Pradhan Mantri Jan Arogya Yojana (PMJAY). The specific URL is *https://www.pmjay.gov.in/sites/default/files/2018-11 PMJAY\_IC\_FC\_20112018\_v1.0.pdf* 

(b) After the conduct of the Proof of Concept, the solutions are to be evaluated based on defined parameters. Those agencies who achieve an overall score of 80 or above may be requested to provide financial quotes for 'fraud management as a service', through a formal commercial evaluation process. If no agency achieves the threshold, the commercial evaluation process is not to be rolled out.

#### Ayushman Bharat Yojana

1031. DR. L. HANUMANTHAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has finalized the number of eligible beneficiaries for the Ayushman Bharat Yojana;

(b) if so, the details of the number of beneficiaries, State-wise and district-wise;

(c) whether Government has identified adequate number of hospitals under the scheme, if so, the details thereof; and

(d) whether Government has taken steps to create awareness among people in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Ayushman Bharat Yojana comprises two components, namely, -

- I. Provision of Comprehensive Primary Healthcare through Health and Wellness Centres (HWCs) and
- II. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY)

Under Ayushman Bharat Health & Wellness Centres (HWCs) facilities are available to all.

The State-wise details of beneficiaries covered under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) are given in the Statement-I (*See* below).

(c) All public hospitals (Community Health Centre and above) in the States implementing PMJAY are deemed empanelled for PMJAY. All National Institutes run by Ministry of Health & Family Welfare as well as Institutes of National Importance are part of the empanelled healthcare provider network for PMJAY.

As far as private hospitals are concerned, they are empanelled by the State Health Agency of the State concerned based ondefined criteria and hospital empanelment guidelines.

The total number of hospitals empanelled under Ayushman Bharat PMJAY is 14728. Out of these, 7299 are public hospitals.

(d) A comprehensive media and outreach strategy has been developed to spread awareness about Ayushman Bharat PMJAY, which, inter alia, includes use of print media, electronic media, social media platforms, traditional media, IEC materials, and outdoor activities.

The steps taken by the Government to spread awareness about Health and Wellness Centres under Ayushman Bharat are given in the Statement-II.

### Statement-I

State-wise beneficiary families covered under PMJAY

State	Beneficiary families covered (in lakhs)*
1	2
Andaman and Nicobar Islands	0.78
Arunachal Pradesh	0.89

264 Written Answers to	[RAJYA SABHA]	Unstarred Questions
1		2
Assam		27.02
Bihar		108.95
Chandigarh		0.71
Chhattisgarh		41.46
Dadra and Nagar Haveli		3.4
Daman and Diu		2.4
Goa		0.37
Gujarat		44.85
Haryana		15.51
Himachal Pradesh		4.8
Jammu and Kashmir		6.13
Jharkhand		57
Karnataka		115
Kerala (implementing RSB	Y)	34.84
Lakshadweep		0.01
Madhya Pradesh		118
Maharashtra		83.63
Manipur		2.77
Meghalaya		8.37
Mizoram		1.95
Nagaland		2.5
NHA Empanelled Hospital	ls	-
Puducherry		1.04
Punjab		42
Rajasthan		
Sikkim		0.4
Tamil Nadu		157

Written Answers to	[12 February, 2019]	Unstarred Questions	265
1		2	
Tripura		4.9	
Uttar Pradesh		118.04	
Uttarakhand		19.68	
West Bengal		112	
Total		1136	

\* Includes PMJAY extension to State funded categories of beneficiaries.

#### Statement-II

# Steps taken to spread awareness about Health and Wellness Centres under Ayushman Bharat

- The Ayushman Bharat Operational guidelines for Comprehensive Primary Health Care through HWCs specify the following activities to make common people aware of the care delivered through Health and Wellness Centres—
  - The Family Health Folders are being given to ASHAs. The ASHA uses Family Health Folders and Community Based Assessment Checklist to undertake population enumeration and assessment of all individuals aged 30 years and above through home visits. As part of this activity ASHA builds community awareness on life style modification and mobilizes families to avail screening services at the HWC closest to the family.
  - ASHAs with the support Village Health Sanitation and Nutrition Committee are expected to play a critical role in delivery of comprehensive primary health care services by demand generation for HWCs. The operational guidelines have also specified awareness building through community-based health promotion/IEC activities such as campaigns, distribution of print materials, through folk-programs/nukkad nataks, rallies etc.
  - It is also compulsory for all the Health and Wellness Centres to prominently display services provided to the patients as citizen's charter for community awareness.
- For easy recognition by the community MoHFW has also shared with States Design Manual for the facade of HWC to plan for customized branding for HWC.

Videos on Health and Wellness Centres component of Ayushman Bharat have been developed and several States are also developing context specific IEC material for the same.

## Malnourished and stunted children

1032. SHRI SANJAY SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that nearly one-third of world's 150.8 million stunted children lived in India, as revealed by 2018 Global Nutrition Report recently;

(b) whether it is also a fact that over 46 million children under five years of age in India are stunted due to malnutrition;

(c) if so, the details thereof and the steps taken by Government to curb malnutrition and allied diseases like anaemia and stunting in the country; and

(d) the number of deaths of children due to malnutrition in India since 2014, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c)

- Stunting is a form of malnutrition. As per National Family Health Survey (NFHS-4, 2015-16), 38.4% of the under-five children in the country are stunted.
- The Government has accorded high priority to prevent malnutrition including stunting and anaemia in the country. For this purpose several schemes and programmes have been implemented by different Ministries through States/ UTs to address various aspects related to nutrition.
  - Supplementary Nutrition Programme (SNP) has been implemented as one of the key components of the Umbrella Integrated Child Development Services (ICDS) scheme which has provision of 300 days of supplementary food for children, pregnant and lactating mothers. Also, scheme for Adolescent Girls and Pradhan Mantri Matru Vandana Yojana are implemented as direct targeted interventions under the Umbrella ICDS scheme.